



THE HIGH COURT OF GUJARAT

NOTIFICATION

No.A.1201/2026 [15]

Consequential Posting Effect within the same Court Establishment

In view of the decision of the Hon'ble Chief Justice of the High Court of Gujarat, the order of posting of following Judicial Officers working in the cadre of District Judge is passed with immediate effect as under :

Surendranagar District			
Sr.	Judicial Officer	Present Posting	Posted as
1	Ms. Madhuri Dhruvakumar Pandey [GJ01542]	2nd Additional District Judge & Additional Sessions Judge, Surendranagar at Limbdi	Additional District Judge, Surendranagar at Limbdi
2	Mr. Jaiminkumar Rameshchandra Pandit [GJ00620]	3rd Additional District Judge & Additional Sessions Judge, Surendranagar	2nd Additional District Judge, Surendranagar
3	Mr. Mukeshkumar Pratapbhai Chaudhari [GJ00653]	4th Additional District Judge & Additional Sessions Judge, Surendranagar at Dhrangadhra	3rd Additional District Judge, Surendranagar at Dhrangadhra
4	Mr. Jignesh Vishnubhai Patel [GJ00960]	5th Additional District Judge & Additional Sessions Judge, Surendranagar	4th Additional District Judge, Surendranagar
5	Mr. Maheshkumar Ramjibhai Thakkar [GJ00963]	6th Additional District Judge & Additional Sessions Judge, Surendranagar	5th Additional District Judge, Surendranagar



By order of the Hon'ble the Chief Justice
of the High Court of Gujarat.

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/06/2026

(Sanjay D. Suthar)
Registrar General

No.A.1201/2026 [15]

Copy for information and necessary action/compliance to:

1. The Secretary to the Government of Gujarat, Legal Department, Gandhinagar.
2. The Member Secretary, Gujarat State Legal Services Authority, Ahmedabad.
3. The Director, Gujarat State Judicial Academy, Ahmedabad.
4. The Principal Judge, City Civil Court, Ahmedabad

5. The Principal Judge of all the Family Courts of Gujarat
6. The Principal District Judge of all the Districts of Gujarat.
7. The President, Industrial Court, Ahmedabad.
8. The Treasury Officers concerned.
9. All Judicial Officers concerned.
10. The Manager, Government Central Press, Gandhinagar
(for publication in the Gujarat Government Gazette, Part-I, Central Section)

The High Court of Gujarat,
At Sola, Ahmedabad - 380 060.
Date:02/06/2026

(Sanjay D. Suthar)
Registrar General

Note:

As a green initiative, only one hard copy of this digitally signed notification be kept on record of the concerned office. Further soft copies of the notification be forwarded to all concerned instead of hard copies.